

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO. 1729  
TO BE ANSWERED ON AUGUST 01, 2024**

**PROJECTS FOR MACHILIPATNAM UNDER AMRUT**

**NO.1729. SHRI BALASHOWRY VALLABHANENI:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether two projects for water supply, one project for sewage and septage management, second project for drainage and third project for development of parks have been sanctioned for Machilipatnam city in Andhra Pradesh under AMRUT with an estimated cost of Rs. 80 crores;**
- (b) if so, the details thereof;**
- (c) whether the projects have been completed and have become operational and if so, the details thereof; and**
- (d) if not, the reasons for delay, if any and the time by which those are likely to be completed?**

**ANSWER  
THE MINISTER OF STATE IN  
THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a): As reported by the Government of Andhra Pradesh, under Atal Mission for Rejuvenation Urban Transformation (AMRUT), 07 projects worth ₹100.28 crore have been sanctioned for Machilipatnam city in Andhra Pradesh.**

**(b) & (c): As reported by the State Government, out of 7 sanctioned projects under AMRUT, 4 projects have been completed and remaining 3 projects are at implementation stage. The details of projects in Machilipatnam city are placed at ANNEXURE-I.**

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**(d): As reported by the State Government, delay occurred due to Covid pandemic, non-availability of raw materials/ labour. The details of 3 ongoing projects is at ANNEXURE-II.**

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**ANNEXURE-I REFERRED TO IN REPLY TO PART (b) & (c) OF UNSTARRED QUESTION NO. 1729 REGARDING “PROJECTS FOR MACHILIPATNAM UNDER AMRUT”, DUE FOR ANSWER IN THE LOK SABHA ON 01.08.2024:**

**Details of projects in Machilipatnam city**

<b>Project</b>	<b>SAAP Year</b>	<b>Project Cost (in ₹ crore)</b>	<b>Status</b>
<b>Water Supply</b>	<b>2015-2016</b>	<b>36.75</b>	<b>Under Implementation</b>
<b>Water Supply</b>	<b>2016-2020</b>	<b>22.70</b>	<b>Completed</b>
<b>Sewerage &amp; Septage</b>	<b>2016-2020</b>	<b>16.76</b>	<b>Under Implementation</b>
<b>Storm Water</b>	<b>2016-2020</b>	<b>21.47</b>	<b>Under Implementation</b>
<b>Parks (Development of Sidimbhi Agraharam park)</b>	<b>2015-2016</b>	<b>0.50</b>	<b>Completed</b>
<b>Parks (Development of Bandar Kota park)</b>	<b>2016-2017</b>	<b>1.00</b>	<b>Completed</b>
<b>Parks (Development of Bandar Kota park - Phase-II)</b>	<b>2017-2020</b>	<b>1.10</b>	<b>Completed</b>

**ANNEXURE-II REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 1729 REGARDING “PROJECTS FOR MACHILIPATNAM UNDER AMRUT”, DUE FOR ANSWER IN THE LOK SABHA ON 01.08.2024:**

**Details of ongoing projects in Machilipatnam city**

<b>Project</b>	<b>Physical progress</b>	<b>Status/ Scheduled Completion as reported by the State Government</b>
<b>Water Supply- 2015-16</b>	<b>94%</b>	<b>Completion - 30.09.2024</b>
<b>Sewerage &amp; Septage - 2016-20</b>	<b>45%</b>	<p><b>Original contract was terminated vide G.O.MS No: 72 MA&amp;UD (UBS) Department dated: 01.06.2023.</b></p> <p><b>Revised administrative sanction was accorded for ₹21.60 Crore.</b></p> <p><b>Revised schedule for balance work:</b></p> <ul style="list-style-type: none"> <li>• <b>Issue of NIT for balance work – 30<sup>th</sup> Sept, 2024.</b></li> <li>• <b>Award of balance work – 31<sup>st</sup> Dec, 2024.</b></li> <li>• <b>Completion –31<sup>st</sup> Dec, 2025.</b></li> </ul>
<b>Storm Water Drainage - 2016-20</b>	<b>45%</b>	<p><b>Notice has been issued to the contractor to resume work.</b></p> <ul style="list-style-type: none"> <li>• <b>Closing of the contract / resumption of the work – 30<sup>th</sup> Sept, 2024.</b></li> <li>• <b>Issue of NIT for balance work, if required – 30<sup>th</sup> November, 2024.</b></li> <li>• <b>Award of balance work, if required – 31<sup>st</sup> Jan, 2025.</b></li> <li>• <b>Completion – 30<sup>th</sup>Sept, 2026.</b></li> </ul>